

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
To be heard on Wednesday the 24th day of January 2024 at 10.30 a.m
(HYBRID MODE)

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**In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and
Hon'ble Mr. Ajai Das Mehrotra, Member (Technical)**

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	Comp App (AT) (CH) No. 107/2023 Delay in refileing IA No. 1321/2023 For Exemption IA No. 1320/2023	Vishnu Nischal Rajkumar Vs Radha Krishnna Mills Ltd. & 12 Ors.	Mr. Krishna Ravindran	
2	Comp App (AT) (CH) No. 109/2023 For Condome Delay IA No. 1364/2023 Delay in refileing IA No. 1363/2023	Gundapuneni Ranga Rao & 6 Ors. Vs Vijayasri Polymers Private Limited & 15 Ors.	Mr. S Chidambaram	
3	Comp App (AT) (CH) (Ins) No. 431/2023 For Condome Delay IA No.1323/2023 For Stay IA No.1324/2023 For Exemption IA No.1325/2023	The Assistant Commissioner (State Tax) Vs Mr. Immaneni Eswara Rao & Anr	Mr. AG Sathyanarayana	

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
4	Comp App (AT) (CH) No. 101/2022 For Stay IA No. 854/2022 Urgent Hearing IA No. 146/2023 For Direction IA No. 1326/2023	Veena Ramanathapura Sreenivasarangan & Anr Vs Amruthamgamaya Nature Care & Leisure Pvt. Ltd. & 6 Ors.	Mr. Eshwar Sabapathy	Mr. Bijoy P Pulipra- R2 & R3 Mr. N Sunil - R4 Mr. Kiran Gopi- R6 M/s. Sankar P Panicker- R7

For Admission (After Notice)

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
5	Comp App (AT) (CH) (Ins) No. 332/2023 For Condone Delay IA No. 1007/2023 For Stay IA No. 1008/2023 Urgent Listing IA No. 1006/2023 For Direction IA No. 85/2024	Essel Finance Advisors & Managers LLP Vs Mr. Pankaj Srivastava, Liquidator, Samruddhi Realty Ltd. & 2 Ors.	Mr. VV Sivakumar	Mr. Abhishek Anand- R1
6	Comp App (AT) (CH) (Ins) No. 395/2023 For Condone Delay IA No. 1210/2023 For Delay in refiling IA No. 1209/2023	Govt. of Tamilnadu Commercial Tax & Registration Dept. Rep by Assistant Commissioner II Rajapalayam Vs S. Muthu Raja, RP of Vajram Spinning Mills Pvt. Ltd. & Anr.	Mr. B Vijay	
7	Comp App (AT) (CH) No.11/2021 For Stay IA No. 67/2021 Additional docs. IA No.68/2021 For Exemption IA No.69/2021	Anjana Sanghi & 2 Ors Vs 3A Capital Services Ltd & 11 Ors WITH	Mr. Y. Suryanarayana	Mr. Manish K Choudhary - R1 Mr. Anirudh Wadhwa – R12
8	TA (AT) No.294/2021 (CA (AT) No.07/2021	Samruddhi Investors Services Pvt. Ltd. Vs. 3A Capital Services Ltd. WITH	Ms. Anushree Malaviya	Mr. Manish K Choudhary- R1 Mr. Y Suryanarayana- R2- R5
9	TA (AT) No.123/2021 (CA (AT) No.224/2020) IA No. 887/2023	3A Capital Services Limited Vs Sanghi Spinners India Limited & 13 Ors WITH	Mr. JK Chaudhary	Mr. Y.Suryanarayana- R1-R4
10	TA (AT) No.124/2021 (CA (AT) No.225/2020) IA No. 871/2023 IA No. 872/2023	3A Capital Services Limited Vs Sanghi Spinners India Limited & 12 Ors	Mr. JK Chaudhary	Mr. Y.Suryanarayana- R1-R4
11	Comp App (AT) (CH) (Ins) No. 93/2023 For Condone Delay IA No. 327/2023 For Stay IA No. 326/2023	Ansio Industries Pvt. Ltd. Vs CA Mahalingam Suresh Kumar & 2 Ors.	Mr. KK Vijay Vigneshwar	Mr. AG Sathyanarayana- R1 Mr. ML Ganesh-R2

12	Comp App (AT) (CH) (Ins) No. 334/2023 Delay in refiling IA No. 1012/2023 For Stay IA No. 1013/2023	G. Subramanian Vs CA R Shanmuggam & 4 Ors.	Mr. Praveen Purohit	
13	Comp App (AT) (CH) (Ins) No. 350/2023	Shri S. Palaniappan Liquidator of Nathella Sampath Jewelry Pvt. Ltd. Vs Nathella Prapanna Kumar & 6 Ors.	M/s S Indumathi Ravi & Associates	Mr. Pawan Jhabakh- R4, R5
14	Comp App (AT) (CH) (Ins) No. 399/2023 For Stay IA No. 1228/2023	Mr. Kunaparaju Sudharshan Varma, Suspended Board of Director of Bharat Waterfront Pvt. Ltd. Vs IL & FS Financial Services Ltd. & Anr.	Mr. Yogesh Jagia	Mr. T Vijayakumar Reddy- R1
15	Comp App (AT) (CH) (Ins) No. 451/2023 For Stay IA No. 1406/2023 For Exemption IA No. 1405/2023	Mr Anil Kohli Resolution Professional for Gvk Gautami Power Limited Vs Krishna Lubricants	Mr. Abhishek Anand	Mr. NP Vijaykumar

For Hearing

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
16	Comp App (AT) (CH) No. 110/2022 For Exemption IA No. 975/2022 Ex- Parte Relief IA No. 976/2022 For Correction IA No. 77/2023	RMS Research Labs Pvt Ltd & 3 Ors Vs G Madhusudhan Reddy & Anr	Mr. Nithin Chowdary Pavuluri	Mr. K Gowtham Kumar
17	TA No. 17/2021 (Comp App (AT) (Ins) No. 1116/2020)	Sumit Binani RP of KSK Mahanadi Power Company Ltd Vs Power Finance Corporation Ltd. WITH	Shardul Amarchand Mangaldas & Co	Ms. Srideepa Bhattacharya

18	TA No. 43/2021 (Comp App (AT) (Ins) No.1097/2020) IA No. 670 & 671/2021	Committee of Creditors of M/s. KSK Mahanadi Power company Limited through Power Finance Corporation Vs M/s. KSK Mahanadi Power Company Ltd through its RP Mr. Sumit Binani WITH	Mr. Edward James	Mr. Sumesh Dhawan
19	Com App (AT) (CH) (Ins) No. 46/2021 For Interim Relief IA No. 101/2021 For Condone Delay IA No. 102/2021 For Exemption IA No. 103/2021 To implead IA No. 313/2023	Prudent ARC Limited Vs KSK Mahanadi Power Company Limited & 3 Ors	Mr. Anirudh Krishnan	M/s Shardul Amarchand Mangaldas & Co- R1 M/s Sagar Associates- R2 Mr. Edward James- R3 Ms. Janani Shankar (For Impleadment)
20	TA (AT) No.6/2022 (CA (AT) No. 361/2018)	Mr O. Arumugasamy Vs M/s T.R Mills Pvt. Ltd. WITH	Mr. Naman Jhabakh	Mr. D Basavarajappa M/s King Stubb & Kasiva- R5, R6 & R7 Mr. Praveenkumar- R10
21	TA (AT) No.12/2022 (CA (AT) No. 259/2018)	M/s Chandra Spinning & Weaving Mills Pvt. Ltd. Vs Smt.M. Leela WITH	M/s King Stubb & Kasiva	Mr. Aman Nalina
22	TA (AT) 13/2022 (CA (AT) No. 258/2018)	M/s Chandra Spinning & Weaving Mills Pvt. Ltd. Vs Smt.M. Leela WITH	M/s King Stubb & Kasiva	Mr. PraveenkumarR9 - R10
23	TA (AT)No.16/2022 (CA (AT) No. 310/2018)	Mr. M. Nagaraj VS Smt M. Leela WITH	Mr. Naman Jhabakh	M/s King Stubb & Kasiva- R6, R8- R10 Mr. PraveenkumarR12
24	TA (AT)No.19/2022 (CA (AT) No. 360/2018)	M/s Chandra Spinning & Weaving Mills Pvt. Ltd. Vs Smt M. Leela WITH	M/s King Stubb & Kasiva	Mr. PraveenkumarR9

25	TA (AT) No.21/2022 (CA (AT) No. 277/2018)	M.S Nagarathna VS Leela Madhusudan WITH	Mr. Naman Jhabakh	
26	TA (AT) No.23/2022 (CA (AT) No. 309/2018)	TR Mills Pvt VS Smt M. Leela	Mr. Naman Jhabakh	M/s King Stubb & Kasiva - R7-R9
27	Comp App (AT) (CH) (Ins) No. 184/2022 For Condone Delay IA No. 419/2022, IA No.420/2022 For Exemption IA No.421/2022	HP Arun Kumar & 2 Ors Vs Addanki Haresh, RP M/s. Right Engineers and Equipments Pvt. Ltd.	Mr. Sushal Tiwari Ms. Anusha Peri	Mr. K Gaurav Kumar
28	Comp App (AT) (CH) (Ins) No.150/2022 For Condone Delay IA No. 351/2022 For Urgent Hearing IA No. 352/2022 For Stay IA No. 353/2022	Titanium Tantalum Products Ltd. & Anr. Vs T.V. Manikantan WITH	Mr. K Moorthy	M/s Gupta & Ravi
29	Comp App (AT) (CH) (Ins) No.151/2022 For Stay IA No. 354/2022 For Condone Delay IA No. 355/2022 For Urgent Hearing IA No. 356/2022	Titanium Tantalum Products Ltd. & Anr. Vs P S Venkataraman & Anr	Mr.K Moorthy	M/s GRNK & Associates
30	Comp App (AT) (CH) (Ins) No. 296/2021 For Stay IA No.628/2021 For Exemption IA No. 629/2021	Bank of Baroda Vs BREP Asia II Holding Co. II (NQ) Pte Ltd & 2 Ors	Mr. Pankaj Vivek	Mr. T.K. Bhaskar- R1 Mr. Y. Suryanarayana-R2 Mr. P Giridharan- R3
31	Comp App (AT) (CH) (Ins) No. 81/2022 For Stay IA No. 163/2022	J. Manivannan, Erstwhile RP of RCM Infrastructure Ltd. WITH	Mr. Rohan Rajasekaran	
32	Comp App (AT) (CH) (Ins) No. 84/2022 For Stay IA No. 167/2022	Koneru Subbiah Chowdry Vs J. Manivannan, Erstwhile RP of RCM Infrastructure Ltd & 6 Ors	Mr. Y.Suryanarayana	Mr. Rohan Rajasekaran- -R1 Mr. Suryanarayana Raju- R2 Mr. Krishna CV Grandhi-R3 Mr. N.P.Vijay Kumar- R4 Ms. Mumaneni Vazra Laxmi-R7

33	Comp App (AT) (CH) (Ins) No.155/2022 For Stay IA No. 361/2022 For Interim Injunction IA No. 362/2022	UCO Bank Vs G. Ramachandran Liquidator of Sai Regency Power Corporation Pvt. Ltd.	Mr. Srinath Sridevan	M/s. J Sagar Associates Mr. Vinod Kumar
34	Comp App (AT) (CH) (Ins) No. 162/2022	Nualco Private Limited Vs Raine Industries and Engineering Pvt. Ltd.	Ms. Mumaneni Vazra Lakshmi	Mr. R Laxman
35	Comp App (AT) (CH) (Ins) No.234/2022 For Exemption IA No.501/2022 For Stay IA No. 502/2022 To implead IA No. 61/2024	Srinivas Reddy Yadiki, M/s Bevcon Wayors Pvt. Ltd. Vs Ardee Hi-Tech Pvt Ltd & Anr	Mr. Y Suryanarayana	Dr. SV Rama Krishna- R1 Mr. Raja Shekar Rao Salvaji (To implead)
36	Comp. App (AT) (CH) (Ins) No. 284/2021	NCC Infrastructure Holdings Ltd (NCCIHL) Vs TAQA India Power Ventures Ltd.	Ms.Hema Srinivasan	Mr.P Giridharan
37	Comp App (AT) (CH) (Ins) 60/2023 For Stay IA No. 224/2023	Bank of India Vs Jayasree.M Liquidator, M/s Vasan Construction Company Pvt. Ltd. & Anr.	Mr.R Umasuthan	Mr. B Dhanaraj- R1
38	Comp App (AT) (CH) (Ins) No. 76/2023 For Stay IA No. 273/2023	Canara Bank Vs Jayasree M Liquidator M/s Vasan Construction Company Pvt.Ltd & Anr.	Mr. R. Umasuthan	Mr. B Dhanraj- R1
39	Comp App (AT) (CH) (Ins) No. 303/2023 For Stay IA No. 929/2023 For Directions IA No. 928/2023 For Exemption IA No. 927/2023	NWCC Supply Chain Solutions Pvt. Ltd. Vs Metro Cash & Carry India Pvt. Ltd.	Mr. Gagan Chhabra	Mr. M Roshan Atiq
40	Comp App (AT) (CH) (Ins) No. 304/2023 For Stay IA No. 931/2023 For Directions IA No. 932/2023 For Exemption IA No. 930/2023	North West Carrying Company, LLP Vs Metro Cash & Carry India Pvt. Ltd.	Mr. Gagan Chhabra	Mr. M Roshan Atiq

01.55 pm
(HYBRID MODE)

**In the Court of Hon'ble Mr. Justice M Venugopal, Member (Judicial), and
Hon'ble Dr. Alok Srivastava, Member (Technical)**

For Judgment

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	Comp App (AT) (CH) (Ins) No. 464/2023 IA No. 1448 & 1449/2023	Air Travel Enterprises India Ltd. & Anr. Vs Mr. Lukose Joseph Liquidator of Green Gateway Leisure Limited (Corporate Debtor under Liquidation) & 3 Ors.	Dr.KS Ravichandran	Mr. Varun Srinivasan- R3, R4

Copy to:

By the order of Hon'ble Member (Judicial)

Chennai Bench

1. Notice Board
2. Website: www.nclat.nic.in

For Assistance,

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